

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 844/Confdl. /2022
II-2-2/2007

Bilaspur, dated 22/04/2022

Copy of Order Nos. F.No. 4285/1181/XXI-B/C.G./2022 dated 22.04.2022 and F.No. 4287/1181/XXI-B/C.G./2022 dated 22.04.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.

Contd....2/-

(2)

16. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17.
- i. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Ambikapur
 - ii. Smt. Urmila Gupta, Additional District & Sessions Judge (F.T.C.), Surajpur
- for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 07.05.2022 and send his/her handing and taking over charge reports through the concerned District Judge.*
18. District & Sessions Judge, Surajpur/ Surguja at Ambikapur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same on or before 07.05.2022 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
19. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Uttar Bastar (Kanker) *for information.*
20. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
22. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
23. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
26. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
28. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

Contd....3/-

(3)

29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
30. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
31. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
22-04-22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

//ORDER//

Atal Nagar, dated 21-04.2022

F. No. 4285/1181/XXI-B/C.G./2022. The State Government, in compliance of Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (Pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(Pt.-IV) Bilaspur, dated 20th April, 2022, and on recommendation of the Hon'ble High Court of Chhattisgarh, hereby, withdrawing the services of the following member of Higher Judicial Service specified in column (2) of the Schedule below, appoints her as Chairman, Permanent Lok Adalat, as mentioned in column (3) of the Schedule, from the date she assume charge of office, namely:-

| S.No. | Name of Judicial Officer with present place of posting | Name of the Court |
|-------|--|---|
| (1) | (2) | (3) |
| 1 | Smt. Urmila Gupta, Additional District and Sessions Judge (F.T.C.), Surajpur | Chairman, Permanent Lok Adalat, Ambikapur |

आदेश

नवा रायपुर, दिनांक 21-04.2022

क. 4285/1181/21-ब/छ.ग./2022. राज्य शासन, माननीय छ.ग. उच्च न्यायालय, बिलासपुर की अनुसंशा से एवं ज्ञापन क्रमांक 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) बिलासपुर, दिनांक 20.04.2022 के अनुपालन में, एतद्द्वारा, नीचे दी गई अनुसूची की कण्डिका (2) में उल्लेखित निम्नलिखित उच्चतर न्यायिक सेवा के सदस्य की सेवाएं वापस लेते हुए उनको अनुसूची के कण्डिका (3) में दर्शित अनुसार, अध्यक्ष, स्थायी लोक अदालत के पद पर उनके पदग्रहण करने के दिनांक से नियुक्त करता है, अर्थात्:-

| स.क्र. | वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम | न्यायालय का नाम |
|--------|--|---------------------------------------|
| (1) | (2) | (3) |
| 1 | श्रीमती उर्मिला गुप्ता, अतिरिक्त जिला एवं सत्र न्यायाधीश (एफ.टी.सी.) सूरजपुर | अध्यक्ष, स्थायी लोक अदालत, अम्बिकापुर |

**By order and in the name of the
Governor of Chhattisgarh,**

(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

//2//

Endt.No. ⁴²⁸⁶ /1181/XXI-B/C.G./2022

Nava Raipur, dated .04.2022

Copy forwarded to,-

22 APR 2022

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022,
2. Accountant General, Chhattisgarh, Raipur,
3. District & Sessions Judge, Surajpur,
4. Smt. Urmila Gupta, Additional District and Sessions Judge (F.T.C.), Surajpur
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

AK 22-4-2022

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002

//ORDER//

22 APR 2022

Atal Nagar, dated .04.2022

F. No. 4287/1181/XXI-B/C.G./2022. The State Government, in compliance of Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (Pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(Pt.-IV) Bilaspur, dated 20th April, 2022, and on recommendation of the Hon'ble High Court of Chhattisgarh, hereby, appoints Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Ambikapur to the post of Chairman, Permanent Lok Adalat, Durg from the date he assumes charge of his office.

आदेश

नवा रायपुर, दिनांक .04.2022

क. 4287/1181/21-ब/छ.ग./2022, राज्य शासन, माननीय छ.ग. उच्च न्यायालय, विलासपुर की अनुसंशा से एवं ज्ञापन क्रमांक 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) विलासपुर, दिनांक 20.04.2022 के अनुपालन में, एतद्वारा, श्री आनंद राम डीडी, अध्यक्ष, स्थायी लोक अदालत, अम्बिकापुर को उनके कार्यभार ग्रहण करने के दिनांक से, अध्यक्ष, स्थायी लोक अदालत, दुर्ग के पद पर नियुक्त करता है।

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Nava Raipur, dated .04.2022

Endt.No. 4287/1181/XXI-B/C.G./2022

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22 APR 2022

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022.
2. Accountant General, Chhattisgarh, Raipur.
3. District & Sessions Judge, Surajpur.
4. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Ambikapur,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal.
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary).

for information and necessary action.

(Anil Kumar Pandey)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department